Sl. No.	Name of the websites/ portals	Amount of advertisement paid (in Rs.)
1.	www.sarkaritel.com	4,50,000
2.	www.thesynergyonline.com	50,000
3.	www.psuconnect.in	50,000
4.	www.whispersinthecorridors.com	3,00,000
5.	www.newpowergame.com	2,40,000

(c) and (d) Power Grid Corporation of India Limited (PGCIL) does not have the details of website/portals being probed by Delhi Police. PGCIL would take necessary action, if such information comes to their notice.

Electricity shortage in Assam

- 361. SHRIMATI NAZNIN FARUQUE : Will the Minister of POWER be pleased to state:
- (a) whether Government is aware that there are a number of villages in Assam without electric facilities due to acute shortage of electricity in the State;
 - (b) if so, the details thereof; and
- (c) the steps to be taken by Government to meet the shortage of electricity in the State?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) As reported by the State, during 2014-15, the energy availability in Assam was 7,926 Million Unit (MU) against energy requirement of 8,555 MU reflecting energy shortage of 629 MU. During Twelfth Plan, 1009 number of Un-Electrified Villages (UEV) and 10,259 number of Intensified Electrified Villages (IEV) have been covered under the Rural Electrification (RE) component of Deen Dayal Upadhayaya Gram Jyoti Yojana (DDUGJY) scheme.

Electricity being a concurrent subject, supply and distribution of electricity to various consumers including villages within the State/UT is within the purview of the respective State Government/State Power Utility. The Central Government however, supplements the efforts of the State Governments by establishing power plants and transmission systems in the Central Sector through Central Power Sector Undertakings (CPSUs).

(c) In order to assist the State in mitigating the shortage of Electricity, Central Government has allocated 777 MW from various Central Generating Stations (CGSs) which is highest allocation among the States of North Eastern Region. Central Government

has advised States including Assam to tie up necessary power to meet their demand, in accordance with their anticipated demand supply scenario. During remaining period of Twelfth Plan, the likely benefit to Assam from the Commissioning of CGSs would be 847 MW. 100 MW Generation Capacity addition is also expected in the State Sector.

Development of Pakri-Barwadih coal block by NTPC

- $362.\,$ SHRI A. W. RABI BERNARD : Will the Minister of POWER be pleased to state:
- (a) whether it is a fact that NTPC Ltd. has failed to develop and operate Pakri-Barwadih coal block in Jharkhand by the end of March, 2015 as assured before the Supreme Court;
 - (b) if so, the reasons therefor;
 - (c) if not, the status of the development of this coal block; and
- (d) what are the milestones to be achieved by NTPC for the development of this coal block along with the names of contractors appointed for the development of this block?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) NTPC could not start production from Pakri Barwadih coal block by March, 2015 due to acute law and order problem at the mine block site.

(c) and (d) NTPC has obtained all statutory approvals/ permissions/ clearances required to commence mining operations. The production is likely to commence during 2015 -16. Following major contractors have already been appointed for the development of the block:

Sl. No.	Work	Contractor
1,	Coal Handling Plant (CHP)	M/s TECPRO
2.	Resettlement and Rehabilitation (R&R) Colony	National Building Construction Corporation Ltd. (NBCC)
3.	Railway Siding	Rail India Technical & Economic Service (RITES)
4.	Banadag-Hazaribagh Rly. Link	East Central Railways
5.	220 KV Transmission Line	M/s GENUS Infra. Ltd.
6.	11 KV Construction Power	Jharkhand State Electricity Board (JSEB)